

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**



ORDERS OF THE BENCH

Date of Order : 27.05.2016

OA No. 533/2012

Mr. C.B. Sharma counsel for the applicant.
Mr. Rajendra Vaish counsel for the respondents No. 1 to 4.
None present for the remaining respondents.

It appears that Applicant was not further considered for further promotion and therefore learned counsel for the applicant seeks to withdraw the Original Application and seeks liberty to file fresh Original Application. Allowed.

2. Original Application is disposed of as above.



(Ms. Meenakshi Hooja)
Member (A)

(Dr. K.B. Suresh)
Member (J)

Vv.